

Declaration of Assets and Liabilities

Assessment Year-2012-13

I, **Anirudh Prasad Yadav**, Son of Maharaji Yadav, aged-64 years, belonging to **Social Service**, Service and presently working as **M.L.A, 41. Nirmali Constituency** give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants* :

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse Name (S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Name
			Radha Devi	Jyoti Rani (Daughter)	Ashish K Rani (Son)	Anirudh Rani (Son)
(i)	Cash	2,51,500.00	1,45,000.00	—	—	—
(ii)	Deposits in Banks, Financial Institutions And Non Banking Financial Companies	PNB Simri Rs-179506.00 CBI K/Manpur Rs-38900.00 SBI Patna Rs-108257.38 Axis Surbhi/C/SB Patna Rs-151340.90 on 31.03.12	CBI Supaul Rs 62948.00 on 31.03.12	—	—	—
(iii)	Bonds, Debentures and Shares in companies	—	—	—	—	—
(iv)	Other financial Institutions, NSS, Postal, Savings, LIC Policies, etc.	LIC for Rs-100000/- Policy No 520609826	LIC for Rs-100000/- Policy No 523089863 Policy No-524155112 Rs 100000/- yearly	—	—	—
(v)	Motor Vehicles (details of make, etc.)	Vengalod Road Rajin-BR-566 Bajaj Regal BR-50-2600 Scorpio Reg No-BR-01-184757	—	—	—	—
(vi)	Jewellery (give details of weight and value)	Gold 5 gram value Rs-14000/-	Gold 25 gram value Rs-70,000/- Silver-500 gram value Rs-29500/-	Gold-20 gram value Rs 56000/-	—	—
(vii)	Other assets, such as values of claims/interests	—	Dairy Knitting Co Kashipur Value Rs-3,93,166/-	—	—	—

Note : Value of Bonds/shares/Debentures as per the latest market value in stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given

* Dependent here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note : Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse Name (S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Name
(i)	Agricultural Land -Location (s) -Survey number (s) -Extent (Total measurement) -Current market value	At Chandhipe, Mangla Khat No. - 399, 400 704, 733 10-09-14 (Self) 13-04-15 (1/2 herited Prop) value Rs. - 25,52,000/- App.	Radha Devi At Chandhipe, Mangla Sarabandi No. 8548 04-06-13 Rs. - 10,89,600/- App.	Syoti Son Mani	Abhi Shekhar	Abinash Rishi
(ii)	Non- Agricultural Land -Location (s) -Survey number (s) -Extent (Total measurement) -Current market value	At Chandhipe, Mangla Khat No. - 05-06 (1/2 herited Prop) Self At Gaurah ghat, Mangla Khat No. - 04, Subodh Khat No. - 1523 B 0-13-16 At Nattapur, Patala Khat No. - 793784 Area - 0-01-0 Total value Rs. - 73,95,000/- App.				
(iii)	Building (Commercial and residential) -Location (s) -Survey / door number (s) -Extent (Total measurement) -Current market value					
(iv)	Houses/Apartment, etc. -Location (s) -Survey / door number (s) -Extent (Total measurement) -Current market value	At Chandhipe, Mangla Ground Floor (old) + First Floor value Rs. - 2,00,000/- At - Subodh, Mangla Value of ground floor + First Floor value Rs. - 28,50,000/- App.				
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues :-

[Note : Please give separate details to each item]

Sl. No.	Description	Name & address of Bank / Financial institutions (s) / Department (s)	Amount outstanding on 31-3-12
(a)	(i) Loans from Banks	Gilar Bishan Mandal Patala	4,87,500/-
	(ii) Loans from financial institutions		
	(iii) Government Dues : (a) dues to departments dealing with government accommodation		

(b) dues to departments dealing with supply of water		
(c) dues to departments dealing with supply of electricity		
(d) dues to departments dealing with telephones		
(e) dues to departments dealing with government transport (including aircraft and helicopters)		
(f) Other dues, if any		
(b) (i) Income Tax including surcharge [also indicate the assessment year upto which Income Tax Return filed. Give also permanent Account Number (PAN)]	Rs. 23100/- In Financial year 2011-12 PAN No - AAIPY3133E	Rs. 17300/- In Financial year 2011-12 PAN No - ACKPD84076
(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
(iii) Sales Tax [Only in case of proprietary business]		
(iv) Property Tax		

C. Personal Detail

OPF/CPF/PRAN No.

Gender

 (M/F)

Date of Birth

 DD/MM/YYYY

Class/Group

 (A/B/C)

Cadre

(Full Name e.g. B.A.S. - Bihar Administrative Service, B.S.S. - Bihar Secretariat Service etc.)

Home District

I hereby declare that the above details are true to the best of my knowledge belief.

Signature : Bijendra B.S.

Name of Employee : M.L.A. (Mirzali)

Designation : MLA

Place : Patna

Date :

Department : Bihar Bidhan Mandal, Patna

Note : Please sign each page of the declaration.